



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

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RBI/2011-12/310

Ref.DBOD.Ret..BC. No.66 / 12.06.001/2011-12

December 21, 2011

**All Scheduled Commercial Banks**

Dear Sir,

**Exclusion from the Second Schedule to the Reserve Bank of India Act, 1934 – State Bank of India Commercial and International Bank Limited**

We advise that the name of "State Bank of India Commercial and International Bank Limited" has been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 by notification DBOD.No.Ret.BC.35/12.06.059/2011-12 dated September 26, 2011, published in the Gazette of India (Part III – Section-4) dated October 29 – November 04, 2011.

Yours faithfully

(P. R. Ravi Mohan)  
Chief General Manager

**NOTIFICATION**

In exercise of the powers conferred under Clause (b) of sub section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs exclusion of the "State Bank of India Commercial and International Bank Limited" from the Second Schedule to the said Act, as the said bank has ceased to carry on banking business with effect from July 29, 2011.

**(B. Mahapatra)**  
**Executive Director**